

(a) the present monthly allocation of palmolein to Kerala;

(b) whether Government of Kerala have sought increase in its allocation of monthly quota of palmolein; and

(c) whether Government have increased the quota or allocation ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) The allocation of Palmolein to State Government of Kerala for February, 1986 is 2000 MTs.

(b) No, Sir.

(c) Does not arise.

**Hundred per cent export oriented units functioning in Delhi**

182. SHRI AJIT KUMAR SAHA : Will the Minister of COMMERCE be pleased to state :

(a) the number of hundred per cent export-oriented units sanctioned for Delhi and the number of those which are operational; and

(b) the total amount of foreign exchange earned by these units during the last three years ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Thirty-three proposals have been approved under 100 per cent Export Oriented Scheme for setting up units in Delhi. Three of these are in production and export.

(b) These units became operational during 1984-85. According to returns received up to quarter ending 31-12-1985, the exports effected upto 31-12-85 are of the value of Rs. 40.83 lakhs.

**Performance of West Bengal Mallah Bhum Gramin Banks**

183. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) the performance of West Bengal Mallah Bhum Gramin Banks regarding the opening of branches, disbursement of loans and local employment; and

(b) the criteria adopted regarding the composition of directors in the Mallah Bhum Gramin Banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The performance of Mallahbhum Gramin Bank as on 30th June, 1985 is indicated below :

No. of Branches	141
Deposits (Rs. in lakhs)	1878
Outstanding advances (Rs. in lakhs)	1150

**Staff in Position**

Officers	330
Clerical Staff	302

(b) The board of directors of each Regional Rural Bank including Mallahbhum Gramin Bank has been constituted in accordance with the provisions contained in section 9 of the Regional Rural Banks Act 1976.

**Credit deposited by nationalised Banks of Bankura District**

184. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) the credit deposited in the nationalised banks in Bankura District (West Bengal) in the last three years; and

(b) the loans disbursed under different heads during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Aggregate Deposits, Gross Bank Credit and C. D. Ratio of all scheduled commercial banks as at the end of December 1982, 1983 and 1984 in

Bankura District (West Bengal) is given below :

	(Amount in Rs. crores)		
	Deposits	Credit	C.D Ratio (%)
1982	41.33	10.66	25.79
1983	48.59	13.61	21.01
1984	58.80	18.38	31.26

(b) Detailed Sector-wise data on outstanding advances of Scheduled Commercial Banks in Bankura District is available for December 1982 only and is set out below :

Sector	(Amount in Rs. crores) 1982
Aggregate Credit	8.92*
of which	
(a) Agriculture	4.50
(b) Small Scale Industry	0.69
(c) Transport Operators	0.68
(d) Services	0.31
(e) Retail Trade	1.16

\*Sectoral break-up is for advances according to utilisation and not according to sanction.

**Introduction of special scheme for small entrepreneurs by 'NABARD'**

185. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that National Bank for Agriculture and Rural Development has introduced a special scheme for small entrepreneurs who propose to set up cottage, tiny and village industries in rural areas and who are unable to provide the necessary funds out of their own resources; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-

DHANA POOJARY) : (a) and (b). The National Bank for Agriculture and Rural Development has constituted a Soft Lending Assistance Fund. Margin money from this Fund would be provided to those individuals who have traits and talents of entrepreneurship and ability to run the industries but have no resources of their own to meet the margin money requirements. The quantum of assistance will be the difference between the level prescribed for promoter's contribution and what the promoter can contribute. The lending bank will get cent per cent refinance from NABARD for this purpose. The loan is repayable within a maximum period of 10 years after the repayment of term loan.

[Translation]

**Smuggling of gold**

186. PROF. CHANDRA BHANU DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that contraband gold in more quantity has been seized from smugglers in 1985 in comparison to the previous years; and

(b) if so, the steps being taken by Government to check smuggling of gold ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY) : (a) Yes, Sir.

The quantity of gold seized under the Customs Act, 1962, during the years 1983, 1984 and 1985 is given below :

Year	Quantity (in kgs.)
1983	233
1984	551
1985	2560 (provisional)

(b) The drive against smuggling has been intensified. The preventive and intelligence machinery of the Customs Department remain vigilant with respect to the areas vulnerable to smuggling and commodities, including gold, sensitive to smuggling. The scheme of rewards to informers and Govern-